

(c) A hydro electric power house with an installed capacity of 15 M. W. is being built at the 9th mile of the Main Western Canal for the benefit of Nepal.

(d). 1.55 lakh acres.

(e) and (f). The technical and economic feasibility of a preliminary proposal to cover another 65000 acres in Nepal is under examination.

**Seizure of Charas at Safdarjang  
Airport, New Delhi**

55. SHRI MAHANT DIGVIJAI NATH:  
Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that an air packet bound for Paris containing charas has been seized by the Customs staff at Safdarjang airport, New Delhi on the 25th May, 1969;

(b) if so, whether it is also a fact that the charas was kept inside a wooden statue of goddess Lakshmi;

(c) if so, whether some arrests have been made in this connection; and

(d) if not, the steps which Government are taking to prevent such abuse of gods and goddesses in the country ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI P. C. SETHI): (a) Yes. The seizure of charas valued at about Rs. 400/- was made on 16-5-1969.

(b) The contraband was concealed in a toy replica of goddess Lakshmi.

(c) The sender, an Australian national, was convicted by the Court to pay a fine of Rs. 500/-.

(d) Suitable action is always taken whenever such abuses come to notice. Export of antiquities from India is not permitted without licence from the Central Government.

**Demands of Doctors and Nurses Working  
in Government Hospitals**

56. SHRI M. S. OBERAI:  
SHRI N. R. LASKAR:  
SHRI CHENGALRAYA NAIDU:  
SHRI R. BARUA:  
SHRI S. M. BANERJEE:  
SHRI R. R. SINGH DEO:  
SHRI RAM CHANDRA VEERAPPA:  
SHRI Y. A. PRASAD:

Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state:

(a) whether it is a fact that some deputations of the C. G. H. S. doctors and Nurses working in hospitals in Delhi have, during the last two months, met him to apprise Government about their difficulties vis-a-vis their demands for better service conditions;

(b) if so, their main demands and the reaction of Government thereto; and

(c) the steps taken by Government to ensure that more benefits to Doctors/Nurses would also result in improving the standard of medical service which is complained of much deterioration in the Government hospitals and dispensaries.

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI B. S. MURTHY): (a) Yes.

(b) The main demands of the doctors and nurses were with regard to :-

(i) leave in lieu of duty on holidays;

(ii) reduction of work load in the dispensaries;

(iii) appointment of chemists on contract for the supply of medicines to the patients;

(iv) increase in the conveyance allowance of the Medical Officers under C. G. H. S.; and

- (v) introduction of a single shift system in the working of dispensaries.

The nurses demands were regarding increase in dearness allowance, city compensatory allowance and messing allowance.

The demands of doctors are under consideration in consultation with the authorities concerned.

Copies of the orders issued in respect of some demands of the junior doctors and nurses working in Delhi hospitals/hospitals under the Delhi Administration are laid on the Table of the House. [Placed in library. See No. LT—1265/69]

(c) It is hoped that improvement in the working conditions of the doctors and nurses would be reflected in an improvement in the standards of medical service in the hospitals and dispensaries.

#### Income Tax Payers in Kerala

57. SHRIMATI SUSEELA GOPALAN:  
SHRI VISWANATHA MENON :  
SHRI A. K. GOPALAN :  
SHRI P. GOPALAN :

Will the Minister of FINANCE be pleased to refer to the reply given to Unstarred Question No. 4130 on the 24th March, 1969 and state:

(a) whether Government have collected the names of the top ten individuals who pay the highest Income-tax in Kerala with the amount of income assessed and tax paid in each case during 1967 and 1968;

(b) the arrears due from each of the above as on the 31st March, 1969; and

(c) the steps taken by Government to recover the arrears ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI P. C. SETHI) : (a) The information relating to 1967-68 is available and that for 1968-69 is being collected.

(b) and (c). The required information is being collected.

All the information at (a), (b) & (c) will be laid on the Table of the House as early as possible.

#### Memorandum by Indian Medical Association

58. SHRIMATI SUSEELA GOPALAN:  
SHRI SATYA NARAYAN SINGH:  
SHRI P. P. ESTHOSE :  
SHRI NAMBIAR :  
SHRI SRADHAKAR SUPAKAR :  
SHRI DHIRESWAR KALITA :  
SHRI JUGAL MONDAL :  
SHRI S. M. BANERJEE :  
SHRI N. SHIVAPPA :

Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state :

(a) whether it is a fact that the Indian Medical Association has sent a detailed memorandum to Government recently;

(b) if so, the main demands thereof;

(c) whether Government propose to consider their grievances favourably;

(d) if so, when; and

(e) if not, the reason thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING, AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI B. S. MURTHY) : (a) to (e). A memorandum was submitted by the Association on the 1st July, 1969. A copy of this memorandum is laid on the Table of the House. [Placed in Library. See No. LT—1266/69]. The points raised therein are being examined.

#### Completion of the Rajasthan Canal

59. SHRI HIMATSINGKA :  
SHRI BAL RAJ MADHOK :  
SHRI D. N. PATODIA :  
SHRI RAM SWARUP  
VIDYARTHI :  
SHRI S. K. TAPURIAH :  
SHRI PRAKASH VIR SHASTRI :  
SHRI P. L. BARUPAL :